

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-03-2024

Date : 05.03.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	21528/ 2024	05.03.2 024	ABLAPL - 1737/2 024	AK BEHERA	C.O.		Order Dtd. 2024- 03-01	BAIL- 1	(Se at No- 2)
2	21529/ 2024	05.03.2 024	ABLAPL - 98/202 4	GR PATRA	C.O.	COURT NO. 11	Order Dtd. 2024- 03-01	BAIL- 2	(Se at No- 11)
3	21532/ 2024	05.03.2 024	ABLAPL - 1759/2 024	RR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 03-01		(Se at No- 11)
4	21533/ 2024	05.03.2 024	ABLAPL - 1757/2 024	RR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024- 03-01		(Se at No- 11)
5	21534/ 2024	05.03.2 024	ABLAPL - 1764/2 024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 03-01		(Se at No- 11)
6	21535/ 2024	05.03.2 024	ABLAPL - 1731/2 024	BB ROUT	C.O.	COURT NO. 2	Order Dtd. 2024- 03-01		(Se at No- 11)
7	21536/ 2024	05.03.2 024	ABLAPL - 1656/2 024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 02-28		(Se at No- 11)
8	21537/ 2024	05.03.2 024	CONTC- 8207/2 023	B K SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024- 03-27	CONTE MPT	(Se at No- 6)
9	21538/ 2024	05.03.2 024	CONTC- 6953/2	SANJAYA KU. SAHU	C.O.	CHIEF JUSTI	Order Dtd. 2024- 03-04	CONTE MPT	(Se at

			023			CE'S COURT			No-2)
10	21539/2024	05.03.2024	CONTC-429/2024	DIBAKAR SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-04		(Seat No-2)
11	21540/2024	05.03.2024	ABLAPL - 1729/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Seat No-2)
12	21541/2024	05.03.2024	ABLAPL - 1726/2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-1	(Seat No-1)
13	21542/2024	05.03.2024	ABLAPL - 1724/2024	S SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Seat No-1)
14	21543/2024	05.03.2024	ABLAPL - 282/2024	SK MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-2	(Seat No-9)
15	21544/2024	05.03.2024	ABLAPL - 980/2024	A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Seat No-9)
16	21545/2024	05.03.2024	ABLAPL - 699/2024	PK BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Seat No-9)
17	21546/2024	05.03.2024	ABLAPL - 1653/2024	GR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-02-28		(Seat No-9)
18	21547/2024	05.03.2024	WP (C) - 3827/2016	B.N. SHADANGI	C.O.	COURT NO. 2	Order Dtd. 2024-02-26	WRIT BRANCH-4	(Seat No-38)
19	21548/2024	05.03.2024	WP (C) - 2558/2015	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-01	WRIT BRANCH-8	(Seat No-39)
20	21549/2024	05.03.2024	WP (C) - 9189/2014	D.P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANCH-1	(Seat No-2)
21	21551/2024	05.03.2024	WP (C) - 9189/2014	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANCH-1	(Seat No-2)
22	21552/	05.03.2024	WP (C) -	G. JAYSHING	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

	2024	024	4682/2024			NO. 16	04-01	BRANCH-8	at No-43)
23	21553/2024	05.03.2024	LAA-91/2009	K.C. PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-02-29	FIRST APPEAL	(Se at No-6)
24	21555/2024	05.03.2024	ABLAPL - 1753/2024	S MOHARANA	C.O.	COURT NO. 16	Order Dtd. 2024-03-01		(Se at No-6)
25	21556/2024	05.03.2024	ABLAPL - 1738/2024	DK DAS	C.O.	COURT NO. 16	Order Dtd. 2024-03-01	BAIL-1	(Se at No-1)
26	21557/2024	05.03.2024	ABLAPL - 1736/2024	NK ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-03-01	BAIL-1	(Se at No-2)
27	21558/2024	05.03.2024	ABLAPL - 1734/2024	AK SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-1	(Se at No-2)
28	21560/2024	05.03.2024	ABLAPL - 1733/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Se at No-2)
29	21561/2024	05.03.2024	ABLAPL - 1732/2024	AK ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Se at No-2)
30	21562/2024	05.03.2024	ABLAPL - 1730/2024	A SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-1	(Se at No-1)
31	21563/2024	05.03.2024	ABLAPL - 1758/2024	A SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-1	(Se at No-2)
32	21568/2024	05.03.2024	BLAPL-1034/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-2	(Se at No-12)
33	21569/2024	05.03.2024	BLAPL-7684/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	BAIL-1	(Se at No-3)
34	21571/2024	05.03.2024	CRLA-101/2023	DIPAK RANJAN MISHRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)

35	21573/ 2024	05.03.2 024	CRLA- 1017/2 023	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(Se at No- 9)
36	21575/ 2024	05.03.2 024	CRLA- 1170/2 023	MITHUN DAS	C.O.	COURT NO. 5	Order Dtd. 2024- 03-04	CRIMI NAL APPEA L	(Se at No- 9)
37	21576/ 2024	05.03.2 024	CRLA- 145/20 24	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024- 03-04	CRIMI NAL APPEA L	(Se at No- 10)
38	21577/ 2024	05.03.2 024	CRLA- 147/20 24	A. PANDA	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(Se at No- 10)
39	21584/ 2024	05.03.2 024	CRLA- 1234/2 022	M.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(Se at No- 7)
40	21585/ 2024	05.03.2 024	CRLA- 1220/2 023	A.K. BEHERA	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(Se at No- 9)
41	21589/ 2024	05.03.2 024	ABLAPL - 668/20 24	N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024- 02-29		(Se at No- 9)
42	21592/ 2024	05.03.2 024	CRLA- 1209/2 023	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(Se at No- 9)
43	21610/ 2024	05.03.2 024	BLAPL- 10366/ 2023	R.B. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024- 03-04	BAIL- 2	(Se at No- 10)
44	21612/ 2024	05.03.2 024	WP (C) - 32033/ 2023	P.K. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2024- 02-23	WRIT BRANC H-2	(Se at No- 9)
45	21613/ 2024	05.03.2 024	FAO- 381/20 23	A.K. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024- 03-01	MISC. APPEA L SEC.	(Se at No- 9)
46	21615/ 2024	05.03.2 024	FAO- 352/20 23	BISWAJIT MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024- 03-01	MISC. APPEA L SEC.	(Se at No- 9)
47	21616/ 2024	05.03.2 024	CRLMC- 3316/2 019	K.C. SWAIN	C.O.	COURT NO. 24	Order Dtd. 5000- 01-01	CRIMI NAL MISC	(Se at No-

									3)
48	21618/ 2024	05.03.2 024	WP (C) - 9067/2 018	S.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024- 05-06	WRIT BRANC H-5	(Se at No- 32)
49	21619/ 2024	05.03.2 024	WP (C) - 2162/2 023	B.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2023- 11-02	WRIT BRANC H-1	(Se at No- 1)
50	21620/ 2024	05.03.2 024	WP (C) - 12095/ 2018	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2024- 02-29	WRIT BRANC H-8	(Se at No- 43)
51	21621/ 2024	05.03.2 024	WP (C) - 2389/2 012	P.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 03-01	WRIT BRANC H-2	(Se at No- 8)
52	21622/ 2024	05.03.2 024	WP (C) - 1651/2 015	H.K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 18)
53	21624/ 2024	05.03.2 024	WP (C) - 7101/2 012	G.C. JENA	C.O.	COURT NO. 6	Order Dtd. 2024- 03-04	WRIT BRANC H-3	(Se at No- 28)
54	21625/ 2024	05.03.2 024	WP (C) - 15541/ 2020	D. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024- 03-01	WRIT BRANC H-8	(Se at No- 29)
55	21626/ 2024	05.03.2 024	WP (C) - 408/20 15	S.R. PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2024- 03-04	WRIT BRANC H-1	(Se at No- 3)
56	21627/ 2024	05.03.2 024	WP (C) - 18784/ 2014	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024- 03-01	WRIT BRANC H-2	(Se at No- 9)
57	21628/ 2024	05.03.2 024	WP (C) - 29713/ 2023	N.C. SINHA	C.O.	COURT NO. 6	Order Dtd. 9999- 12-31	WRIT BRANC H-8	(Se at No- 39)
58	21629/ 2024	05.03.2 024	CRLREV - 682/20 23	M. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024- 04-25	CRIMI NAL REVIS ION	(Se at No- 2)
59	21630/ 2024	05.03.2 024	CRLREV - 86/202 4	R.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024- 05-08	CRIMI NAL REVIS ION	(Se at No- 3)
60	21631/ 2024	05.03.2 024	CRLREV -	R. SETHI	C.O.	COURT NO. 6	Order Dtd. 2024- 05-01		(Se at

			87/2024						No-3)
61	21632/2024	05.03.2024	CRLREV - 26/2024	R.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-04-03	CRIMINAL REVISION	(Seat No-3)
62	21633/2024	05.03.2024	CMAPL-768/2023	M.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	M.J.C.	(Seat No-3)
63	21635/2024	05.03.2024	WP (C) - 4749/2024	A.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH-1	(Seat No-1)
64	21636/2024	05.03.2024	CRLMC-4076/2022	I.CH. SAHU	C.O.	COURT NO. 10	Order Dtd. 2023-01-24	CRIMINAL MISC	(Seat No-5)
65	21637/2024	05.03.2024	CRLMC-43/2023	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2023-01-11	CRIMINAL MISC	(Seat No-1)
66	21638/2024	05.03.2024	WP (C) - 4590/2024	P.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No-10)
67	21639/2024	05.03.2024	WP (C) - 4553/2024	R.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No-10)
68	21640/2024	05.03.2024	WP (C) - 4551/2024	P.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No-10)
69	21641/2024	05.03.2024	WP (C) - 4307/2024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANCH-5	(Seat No-47)
70	21642/2024	05.03.2024	WP (C) - 4780/2024	A.P. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANCH-1	(Seat No-1)
71	21643/2024	05.03.2024	WP (C) - 2265/2017	B. DAS	C.O.	COURT NO. 10	Order Dtd. 2017-03-20		(Seat No-1)
72	21644/2024	05.03.2024	WP (C) - 2265/2017	B. DAS	C.O.	COURT NO. 10	Order Dtd. 2017-03-20		(Seat No-1)
73	21645/	05.03.2024	WP (C) -	B. DAS	C.O.	COURT	Order Dtd. 2017-		(Se

	2024	024	2265/2017			NO. 10	03-20		at No-1)
74	21646/2024	05.03.2024	WP (C) - 2265/2017	B. DAS	C.O.	COURT NO. 10	Order Dtd. 2017-03-20		(Se at No-1)
75	21647/2024	05.03.2024	WP (C) - 4295/2024	SUBHRANSU BHUSAN MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANC H-4	(Se at No-27)
76	21648/2024	05.03.2024	WP (C) - 4316/2024	S. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANC H-5	(Se at No-47)
77	21649/2024	05.03.2024	WP (C) - 4304/2024	S. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANC H-5	(Se at No-47)
78	21650/2024	05.03.2024	WP (C) - 4294/2024	S. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANC H-4	(Se at No-27)
79	21651/2024	05.03.2024	WP (C) - 4737/2024	DAYANIDHI MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANC H-1	(Se at No-1)
80	21652/2024	05.03.2024	WP (C) - 4600/2024	P.K. PAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-01		(Se at No-1)
81	21653/2024	05.03.2024	WP (C) - 40778/2023	G JAYASINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANC H-2	(Se at No-34)
82	21654/2024	05.03.2024	SA-200/1997	R.K. MEHER	C.O.	COURT NO. 10	Order Dtd. 2023-12-18	SECON D APPEAL	(Se at No-7)
83	21655/2024	05.03.2024	CMP-506/2019	S MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANC H-6	(Se at No-16)
84	21656/2024	05.03.2024	SA-200/1997	DILLIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2023-12-18	SECON D APPEAL	(Se at No-7)
85	21657/2024	05.03.2024	WP (C) - 40935/2023	G JAYASINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANC H-5	(Se at No-32)

86	21658/ 2024	05.03.2 024	CMP- 132/20 24	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 15)
87	21659/ 2024	05.03.2 024	WP (C) - 4249/2 024	R. K. MEHER	C.O.	COURT NO. 20	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
88	21660/ 2024	05.03.2 024	WP (C) - 4113/2 024	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 02-28	WRIT BRANC H-3	(Se at No- 13)
89	21661/ 2024	05.03.2 024	WP (C) - 40937/ 2023	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024- 02-28	WRIT BRANC H-5	(Se at No- 32)
90	21662/ 2024	05.03.2 024	CMP- 139/20 24	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 15)
91	21663/ 2024	05.03.2 024	WP (C) - 4251/2 024	R. K. MEHER	C.O.	COURT NO. 20	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
92	21664/ 2024	05.03.2 024	CONTC- 2537/2 023	G.C. JENA	C.O.	COURT NO. 20	Order Dtd. 2024- 03-01	CONTE MPT	(Se at No- 7)
93	21665/ 2024	05.03.2 024	WP (C) - 41025/ 2023	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024- 02-28	WRIT BRANC H-6	(Se at No- 35)
94	21666/ 2024	05.03.2 024	WP (C) - 4253/2 024	R. K. MEHER	C.O.	COURT NO. 20	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
95	21667/ 2024	05.03.2 024	CRP- 16/201 6	D. SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999- 12-31	CIVIL REVIS ION	(Se at No- 1)
96	21668/ 2024	05.03.2 024	CMP- 127/20 24	A MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 15)
97	21669/ 2024	05.03.2 024	WP (C) - 4255/2 024	R. K. MEHER	C.O.	COURT NO. 20	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
98	21670/ 2024	05.03.2 024	WP (C) - 41024/ 2023	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024- 02-28	WRIT BRANC H-6	(Se at No-

									35)
99	21671/ 2024	05.03.2 024	WP (C) - 4285/2 024	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
10 0	21672/ 2024	05.03.2 024	CMAPL- 203/20 23	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-27	M.J.C .	(Se at No- 2)
10 1	21673/ 2024	05.03.2 024	CMP- 1577/2 023	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 19)
10 2	21674/ 2024	05.03.2 024	WP (C) - 4258/2 024	R. K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
10 3	21675/ 2024	05.03.2 024	WP (C) - 10610/ 2014	M.R. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	WRIT BRANC H-6	(Se at No- 16)
10 4	21676/ 2024	05.03.2 024	WP (C) - 40779/ 2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-28	WRIT BRANC H-2	(Se at No- 34)
10 5	21677/ 2024	05.03.2 024	CMP- 1359/2 023	PK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-2	(Se at No- 6)
10 6	21678/ 2024	05.03.2 024	WP (C) - 1690/2 022	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
10 7	21679/ 2024	05.03.2 024	WP (C) - 10610/ 2014	B.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-31	WRIT BRANC H-6	(Se at No- 16)
10 8	21680/ 2024	05.03.2 024	WP (C) - 4259/2 024	R. K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
10 9	21681/ 2024	05.03.2 024	WP (C) - 42722/ 2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 43)
11 0	21682/ 2024	05.03.2 024	WP (C) - 4203/2 024	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
11 1	21683/ 2024	05.03.2 024	WP (C) - 4935/2	BIKRAM BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024- 03-04	WRIT BRANC	(Se at

			024			OLD		H-4	No-38)
11 2	21684/ 2024	05.03.2 024	WP (C) - 4260/2 024	R. K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
11 3	21685/ 2024	05.03.2 024	WP (C) - 42719/ 2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 43)
11 4	21686/ 2024	05.03.2 024	WP (C) - 41026/ 2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-28	WRIT BRANC H-6	(Se at No- 35)
11 5	21687/ 2024	05.03.2 024	WP (C) - 4633/2 024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 43)
11 6	21688/ 2024	05.03.2 024	WP (C) - 41027/ 2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-28	WRIT BRANC H-6	(Se at No- 35)
11 7	21689/ 2024	05.03.2 024	WP (C) - 4606/2 024	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 43)
11 8	21690/ 2024	05.03.2 024	WP (C) - 4313/2 024	M. R. BADAJENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
11 9	21691/ 2024	05.03.2 024	WP (C) - 42723/ 2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 43)
12 0	21692/ 2024	05.03.2 024	WP (C) - 40933/ 2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-28	WRIT BRANC H-5	(Se at No- 32)
12 1	21693/ 2024	05.03.2 024	WP (C) - 4190/2 024	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-3	(Se at No- 13)
12 2	21694/ 2024	05.03.2 024	WP (C) - 4188/2 024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-3	(Se at No- 13)
12 3	21695/ 2024	05.03.2 024	WP (C) - 4320/2 024	R. K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
12	21696/ 2024	05.03.2	WP (C) -	G JAYASINGH	C.O.	COURT	Order Dtd. 2024-	WRIT	(Se

4	2024	024	40775/ 2023			NO. 2 OLD	02-28	BRANC H-2	at No- 34)
12 5	21697/ 2024	05.03.2 024	WP (C) - 16432/ 2021	B.C. PANDA	C.O.	COURT NO. 2 OLD		WRIT BRANC H-1	(Se at No- 31)
12 6	21698/ 2024	05.03.2 024	WP (C) - 4656/2 024	K.DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 43)
12 7	21699/ 2024	05.03.2 024	WP (C) - 4595/2 024	SUBASH CH PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 10)
12 8	21700/ 2024	05.03.2 024	WP (C) - 4241/2 024	R.K.MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-4	(Se at No- 27)
12 9	21701/ 2024	05.03.2 024	WP (C) - 4345/2 024	R. K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
13 0	21702/ 2024	05.03.2 024	WP (C) - 4557/2 024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 10)
13 1	21703/ 2024	05.03.2 024	WP (C) - 4638/2 024	K.DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 43)
13 2	21704/ 2024	05.03.2 024	WP (C) - 21284/ 2016	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 29)
13 3	21705/ 2024	05.03.2 024	WP (C) - 4347/2 024	R. K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
13 4	21706/ 2024	05.03.2 024	WP (C) - 4658/2 024	KIRTAN DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 43)
13 5	21707/ 2024	05.03.2 024	WP (C) - 42720/ 2023	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-28	WRIT BRANC H-8	(Se at No- 43)
13 6	21708/ 2024	05.03.2 024	WP (C) - 4602/2 024	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 43)

137	21709/2024	05.03.2024	WP (C) - 4245/2024	R.K.MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No-27)
138	21710/2024	05.03.2024	WP (C) - 4655/2024	K.DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No-43)
139	21711/2024	05.03.2024	WP (C) - 4246/2024	R.K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No-27)
140	21712/2024	05.03.2024	WP (C) - 4247/2024	R.K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No-27)
141	21713/2024	05.03.2024	WP (C) - 4248/2024	R.K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No-27)
142	21714/2024	05.03.2024	WP (C) - 4863/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANCH-3	(Seat No-11)
143	21715/2024	05.03.2024	BLAPL-11100/2023	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-2	(Seat No-8)
144	21716/2024	05.03.2024	BLAPL-12099/2023	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-2	(Seat No-9)
145	21717/2024	05.03.2024	BLAPL-12808/2023	S. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-2	(Seat No-12)
146	21718/2024	05.03.2024	BLAPL-14208/2023	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	BAIL-2	(Seat No-11)
147	21719/2024	05.03.2024	CRLMC-5253/2023	P.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Seat No-5)
148	21720/2024	05.03.2024	CRLMC-5157/2023	R.R.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Seat No-4)
149	21721/2024	05.03.2024	CRLMC-5146/2023	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Seat No-

									4)
150	21722/2024	05.03.2024	CRLMC-5146/2023	M.K.PATI	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-4)
151	21723/2024	05.03.2024	CRLMC-4180/2023	H.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-7)
152	21724/2024	05.03.2024	CRLMC-4122/2023	R.K.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-7)
153	21725/2024	05.03.2024	CRLMC-499/2024	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-7)
154	21726/2024	05.03.2024	CRLMC-499/2024	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-7)
155	21727/2024	05.03.2024	CRLMC-499/2024	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-7)
156	21728/2024	05.03.2024	CRLMC-499/2024	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-7)
157	21729/2024	05.03.2024	CRLMC-499/2024	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-7)
158	21730/2024	05.03.2024	CRLMC-499/2024	M.K.PATI	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-7)
159	21731/2024	05.03.2024	CRLMC-586/2024	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-04		(Se at No-7)
160	21732/2024	05.03.2024	CRLMC-608/2024	M.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-1)
161	21733/2024	05.03.2024	CRLMC-547/2024	S.MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-04		(Se at No-1)
162	21734/2024	05.03.2024	CRLMC-522/20	A.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-03-04		(Se at

			24			15			No-1)
163	21735/2024	05.03.2024	CRLMC-2998/2023	M.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	CRIMINAL MISC	(Se at No-2)
164	21741/2024	05.03.2024	ABLAPL - 834/2024	S DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL-2	(Se at No-10)
165	21743/2024	05.03.2024	ABLAPL - 531/2024	BB MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL-2	(Se at No-7)
166	21745/2024	05.03.2024	ABLAPL - 211/2024	BK DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL-2	(Se at No-10)
167	21746/2024	05.03.2024	WP (C) - 11161/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	WRIT BRANC H-6	(Se at No-16)
168	21748/2024	05.03.2024	ABLAPL - 1077/2024	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL-2	(Se at No-8)
169	21749/2024	05.03.2024	WP (C) - 32937/2023	S.S.BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	WRIT BRANC H-4	(Se at No-38)
170	21752/2024	05.03.2024	CMP-144/2022	A.T. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H-8	(Se at No-40)
171	21753/2024	05.03.2024	CMP-144/2022	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H-8	(Se at No-40)
172	21755/2024	05.03.2024	CMP-144/2022	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	WRIT BRANC H-8	(Se at No-40)
173	21757/2024	05.03.2024	CMP-224/2023	L. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	WRIT BRANC H-7	(Se at No-48)
174	21759/2024	05.03.2024	CMP-1569/2023	K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-26	WRIT BRANC H-4	(Se at No-19)
17	21761/	05.03.2	BLAPL-	AMLAN	C.O.	COURT	Order Dtd. 2024-	BAIL-	(Se

5	2024	024	12139/ 2023	SHAKTI PAUL		NO. 20	02-29	1	at No- 3)
17 6	21762/ 2024	05.03.2 024	BLAPL- 12158/ 2023	S.P. SAHOO	C.O.	COURT NO. 20		BAIL- 1	(Se at No- 3)
17 7	21767/ 2024	05.03.2 024	BLAPL- 12207/ 2023	M.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 02-29	BAIL- 2	(Se at No- 8)
17 8	21771/ 2024	05.03.2 024	BLAPL- 12379/ 2023	S.P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 02-29	BAIL- 1	(Se at No- 2)
17 9	21773/ 2024	05.03.2 024	BLAPL- 12442/ 2023	S.C. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024- 02-29	BAIL- 2	(Se at No- 7)
18 0	21775/ 2024	05.03.2 024	BLAPL- 12697/ 2023	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 20	Order Dtd. 2024- 02-29	BAIL- 1	(Se at No- 6)
18 1	21779/ 2024	05.03.2 024	WP (C) - 20759/ 2020	P.K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024- 02-29	WRIT BRANC H-5	(Se at No- 47)
18 2	21781/ 2024	05.03.2 024	WP (C) - 42907/ 2023	N.CH. SINHA	C.O.	COURT NO. 20	Order Dtd. 2024- 03-01	WRIT BRANC H-2	(Se at No- 45)
18 3	21783/ 2024	05.03.2 024	WP (C) - 26400/ 2023	P.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H-2	(Se at No- 8)
18 4	21787/ 2024	05.03.2 024	WP (C) - 3689/2 024	P.R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024- 02-29	WRIT BRANC H-6	(Se at No- 24)
18 5	21788/ 2024	05.03.2 024	WP (C) - 21482/ 2016	S.K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024- 02-29	WRIT BRANC H-7	(Se at No- 18)
18 6	21789/ 2024	05.03.2 024	BLAPL- 10457/ 2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024- 02-29	BAIL- 2	(Se at No- 12)
18 7	21790/ 2024	05.03.2 024	BLAPL- 14239/ 2023	R.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 02-29	BAIL- 2	(Se at No- 11)

18	21791/2024	05.03.2024	CONTC-1295/2024	P.K.PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-04		(Se at No-11)
18	21792/2024	05.03.2024	ABLAPL - 13095/2023	PADMANAV BHUTIA	C.O.	COURT NO. 11	Order Dtd. 2023-11-28	BAIL-2	(Se at No-8)
19	21793/2024	05.03.2024	ABLAPL - 10954/2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 11	Order Dtd. 2023-10-05	BAIL-2	(Se at No-10)
19	21794/2024	05.03.2024	CONTC-1284/2024	P.K.PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-04		(Se at No-10)
19	21795/2024	05.03.2024	WP (C) - 4942/2024	BK DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
19	21797/2024	05.03.2024	BLAPL-12788/2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-29	BAIL-2	(Se at No-10)
19	21798/2024	05.03.2024	CONTC-618/2024	M/S.P.C.CHH INCHANI	C.O.	COURT NO. 11	Order Dtd. 2024-03-01		(Se at No-10)
19	21800/2024	05.03.2024	CONTC-1290/2024	C.R.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-04		(Se at No-10)
19	21801/2024	05.03.2024	WP (C) - 4865/2024	DK SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-123)
19	21802/2024	05.03.2024	MACA-429/2011	B. MAHALI	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Se at No-7)
19	21803/2024	05.03.2024	CONTC-1289/2024	P.C.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-04		(Se at No-7)
19	21804/2024	05.03.2024	CONTC-574/20	J.P. KAR	C.O.	COURT NO.	Order Dtd. 2024-03-01	CONTE MPT	(Se at

			23			11			No-6)
200	21805/2024	05.03.2024	CONTC-6003/2023	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-01	CONTE MPT	(Se at No-1)
201	21806/2024	05.03.2024	CONTC-6483/2023	YASHABANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	CONTE MPT	(Se at No-5)
202	21807/2024	05.03.2024	CONTC-9803/2023	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	CONTE MPT	(Se at No-4)
203	21808/2024	05.03.2024	BLAPL-5021/2023	D.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	BAIL-2	(Se at No-12)
204	21809/2024	05.03.2024	WP (C) - 4733/2024	CR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
205	21810/2024	05.03.2024	WP (C) - 7023/2021	B.K.MOHARAN A	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-112)
206	21811/2024	05.03.2024	WP (C) - 21906/2016	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH-5	(Se at No-22)
207	21812/2024	05.03.2024	MACA-428/2011	B. MAHALI	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Se at No-7)
208	21814/2024	05.03.2024	WP (C) - 4722/2024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
209	21815/2024	05.03.2024	WP (C) - 38204/2021	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION)	(Se at No-118)

								BENCH-3)	
210	21816/2024	05.03.2024	CRLREV - 194/2023	SK. SAMIM	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No-3)
211	21817/2024	05.03.2024	MACA-427/2011	B. MAHALI	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Seat No-7)
212	21818/2024	05.03.2024	WP (C) - 38311/2020	B.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH-5	(Seat No-23)
213	21819/2024	05.03.2024	WP (C) - 40733/2023	M.K.PANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
214	21820/2024	05.03.2024	WP (C) - 4684/2024	CR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
215	21821/2024	05.03.2024	MACA-426/2011	B. MAHALI	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Seat No-7)
216	21823/2024	05.03.2024	CRLREV - 194/2023	B. N. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No-3)
217	21824/2024	05.03.2024	WP (C) - 4824/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH-3	(Seat No-11)
218	21825/2024	05.03.2024	WP (C) - 18469/2021	M.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH-2	(Seat No-7)
219	21826/2024	05.03.2024	WP (C) - 4842/2024	M.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH-3	(Seat No-11)
220	21827/2024	05.03.2024	WP (C) - 4421/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH (DIVI	(Seat No-119)

								SION BENCH -3))
22 1	21828/ 2024	05.03.2 024	WP (C) - 4701/2 024	DINESH KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
22 2	21829/ 2024	05.03.2 024	CRLREV - 150/20 23	SK. SAMIM	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	CRIMI NAL REVIS ION	(Se at No- 3)
22 3	21831/ 2024	05.03.2 024	WP (C) - 2833/2 024	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 03-01	WRIT BRANC H-4	(Se at No- 37)
22 4	21832/ 2024	05.03.2 024	WP (C) - 4681/2 024	CR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
22 5	21833/ 2024	05.03.2 024	WP (C) - 2603/2 024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04		(Se at No- 121)
22 6	21834/ 2024	05.03.2 024	WP (C) - 35242/ 2022	P.C.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 43)
22 7	21835/ 2024	05.03.2 024	WP (C) - 42049/ 2023	P.R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024- 04-03	WRIT BRANC H-8	(Se at No- 42)
22 8	21837/ 2024	05.03.2 024	WP (C) - 3786/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024- 03-01	WRIT BRANC H-7	(Se at No- 18)
22 9	21838/ 2024	05.03.2 024	CONTC- 9804/2 023	M.N. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024- 03-01	CONTE MPT	(Se at No- 4)
23 0	21839/ 2024	05.03.2 024	WP (C) - 17744/ 2016	K. MANDAL	C.O.	COURT NO. 10	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 40)
23 1	21840/ 2024	05.03.2 024	WP (C) - 4561/2	K.PARIDA	C.O.	COURT NO.	Order Dtd. 2024- 03-04	WRIT BRANC	(Se at

			024			10		H-7	No-10)
23 2	21841/ 2024	05.03.2 024	WP (C) - 41681/ 2023	S.SUNANDINI	C.O.	COURT NO. 10	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
23 3	21843/ 2024	05.03.2 024	WP (C) - 4605/2 024	PK JENA	C.O.	COURT NO. 10	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
23 4	21844/ 2024	05.03.2 024	WP (C) - 41675/ 2023	P.K. PATRI	C.O.	COURT NO. 10	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
23 5	21845/ 2024	05.03.2 024	WP (C) - 17744/ 2016	M/S.SADAYA LAXMI PATNAIK	C.O.	COURT NO. 10	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 40)
23 6	21847/ 2024	05.03.2 024	WP (C) - 4565/2 024	SK DASH	C.O.	COURT NO. 10	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
23 7	21848/ 2024	05.03.2 024	WP (C) - 9366/2 018	S. P. DHAL	C.O.	COURT NO. 10	Order Dtd. 2024- 02-29	WRIT BRANC H-3	(Se at No- 33)
23 8	21849/ 2024	05.03.2 024	WP (C) - 31925/ 2023	C.R. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
23 9	21850/ 2024	05.03.2 024	BLAPL- 9347/2 023	J.P. KAR	C.O.	COURT NO. 17	Order Dtd. 9999- 12-31	BAIL- 2	(Se at No- 11)
24 0	21851/ 2024	05.03.2 024	WP (C) - 9366/2 018	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024- 02-29	WRIT BRANC H-3	(Se at No- 33)

24	21852/2024	05.03.2024	WP (C) - 4692/2024	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No-43)
24	21853/2024	05.03.2024	BLAPL-9347/2023	S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	BAIL-2	(Seat No-11)
24	21854/2024	05.03.2024	WP (C) - 4468/2024	TK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
24	21855/2024	05.03.2024	WP (C) - 4620/2024	A.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No-43)
24	21856/2024	05.03.2024	CRLREV - 4/2023	MADAN DAS	C.O.	COURT NO. 17	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No-2)
24	21857/2024	05.03.2024	WP (C) - 3067/2024	TK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
24	21858/2024	05.03.2024	WP (C) - 29572/2023	UMARANI PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
24	21859/2024	05.03.2024	CRLREV - 4/2023	M. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No-2)
24	21860/2024	05.03.2024	WP (C) - 4558/2024	K.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-03-04	WRIT BRANCH-7	(Seat No-10)
25	21861/2024	05.03.2024	CRLREV - 274/2017	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No-2)
25	21862/2024	05.03.2024	WP (C) - 4826/2024	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-03-04	WRIT BRANCH	(Seat No-

								(DIVISION BENCH -3)	123)
25	21863/2024	05.03.2024	WP (C) - 4448/2024	A SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
25	21864/2024	05.03.2024	CRLREV - 293/2017	RASHMI PRAVA DAS	C.O.	COURT NO. 17	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No-2)
25	21866/2024	05.03.2024	WP (C) - 5747/2017	G.D.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-03-04		(Seat No-2)
25	21867/2024	05.03.2024	WP (C) - 24886/2012	LAXMIDHAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-37)
25	21868/2024	05.03.2024	WP (C) - 4700/2024	T.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No-43)
25	21869/2024	05.03.2024	RSA-51/2021	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-05-20	SECOND APPEAL	(Seat No-1)
25	21870/2024	05.03.2024	WP (C) - 40841/2023	KN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
25	21871/2024	05.03.2024	WP (C) - 24885/2012	LAXMIDHAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-37)
26	21872/2024	05.03.2024	WP (C) - 4569/2024	K.P.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANCH-7	(Seat No-10)
26	21874/2024	05.03.2024	WP (C) - 24850/2023	S. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH)	(Seat No-116)

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26 2	21875/ 2024	05.03.2 024	WP (C) - 24884/ 2012	LAXMIDHAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 02-08	WRIT BRANC H-4	(Se at No- 37)
26 3	21876/ 2024	05.03.2 024	WP (C) - 31522/ 2023	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
26 4	21877/ 2024	05.03.2 024	WP (C) - 24883/ 2012	LAXMIDHAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 02-08	WRIT BRANC H-4	(Se at No- 37)
26 5	21879/ 2024	05.03.2 024	WP (C) - 12038/ 2017	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024- 03-04	WRIT BRANC H-3	(Se at No- 28)
26 6	21880/ 2024	05.03.2 024	ABLAPL - 13240/ 2021	S. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024- 03-04	BAIL- 1	(Se at No- 2)
26 7	21881/ 2024	05.03.2 024	ABLAPL - 2864/2 021	PARTHA SARATHI DAS	C.O.	COURT NO. 7	Order Dtd. 2023- 04-12	BAIL- 2	(Se at No- 12)
26 8	21883/ 2024	05.03.2 024	ABLAPL - 13277/ 2021	S.S.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024- 03-04	BAIL- 1	(Se at No- 2)
26 9	21884/ 2024	05.03.2 024	WP (C) - 4564/2 024	K.PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 10)
27 0	21885/ 2024	05.03.2 024	WP (C) - 39597/ 2023	P. K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024- 02-08	WRIT BRANC H-5	(Se at No- 22)
27 1	21886/ 2024	05.03.2 024	WP (C) - 35492/ 2023	B. K. PATI	C.O.	COURT NO. 7	Order Dtd. 2024- 02-08	WRIT BRANC H-7	(Se at No- 5)
27 2	21887/ 2024	05.03.2 024	ABLAPL - 16493/ 2021	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 7	Order Dtd. 2024- 03-01	BAIL- 1	(Se at No- 2)
27 3	21888/ 2024	05.03.2 024	WP (C) - 4693/2 024	N.K.ROUT	C.O.	COURT NO. 7	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No-

									43)
27 4	21889/ 2024	05.03.2 024	WP (C) - 11607/ 2018	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 44)
27 5	21890/ 2024	05.03.2 024	WP (C) - 13448/ 2022	B. K. PATI	C.O.	COURT NO. 7	Order Dtd. 2024- 02-08	WRIT BRANC H-2	(Se at No- 6)
27 6	21891/ 2024	05.03.2 024	WP (C) - 40540/ 2023	S.DAS	C.O.	COURT NO. 7	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 40)
27 7	21893/ 2024	05.03.2 024	WP (C) - 3851/2 018	P C DAS 2	C.O.	COURT NO. 7	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
27 8	21894/ 2024	05.03.2 024	ABLAPL - 15922/ 2022	M.K. RATH	C.O.	COURT NO. 7	Order Dtd. 2024- 03-04	BAIL- 1	(Se at No- 1)
27 9	21895/ 2024	05.03.2 024	WP (C) - 22158/ 2020	P.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H-1	(Se at No- 4)
28 0	21896/ 2024	05.03.2 024	WP (C) - 4421/2 024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
28 1	21897/ 2024	05.03.2 024	WP (C) - 41678/ 2023	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 02-28	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
28 2	21898/ 2024	05.03.2 024	WP (C) - 13448/ 2022	J. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	WRIT BRANC H-2	(Se at No- 6)
28 3	21899/ 2024	05.03.2 024	WP (C) - 41935/ 2023	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH	(Se at No- 103)

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28 4	21900/ 2024	05.03.2 024	WP (C) - 13448/ 2022	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	WRIT BRANC H-2	(Se at No- 6)
28 5	21901/ 2024	05.03.2 024	WP (C) - 15690/ 2022	PRATAP KU. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
28 6	21902/ 2024	05.03.2 024	WP (C) - 41935/ 2023	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
28 7	21903/ 2024	05.03.2 024	WP (C) - 10269/ 2009	ANIL SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	WRIT BRANC H-5	(Se at No- 23)
28 8	21904/ 2024	05.03.2 024	WP (C) - 4724/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
28 9	21905/ 2024	05.03.2 024	WP (C) - 35851/ 2023	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
29 0	21906/ 2024	05.03.2 024	WP (C) - 2838/2 019	B P SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
29 1	21907/ 2024	05.03.2 024	WP (C) - 41449/ 2023	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
29 2	21908/ 2024	05.03.2 024	WP (C) - 2833/2	B P SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC	(Se at

			019					H (DIVISION BENCH -2)	No- 109)
29 3	21910/ 2024	05.03.2 024	WP (C) - 4854/2 023	A.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
29 4	21911/ 2024	05.03.2 024	ARBA- 46/201 4	A. K. ROUL	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	M.J.C .	(Se at No- 1)
29 5	21912/ 2024	05.03.2 024	WP (C) - 3493/2 024	S.R.PATTNAI K	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
29 6	21913/ 2024	05.03.2 024	WP (C) - 13782/ 2018	DAITARI PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
29 7	21914/ 2024	05.03.2 024	ARBA- 46/201 4	B. K. PADHI	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	M.J.C .	(Se at No- 1)
29 8	21916/ 2024	05.03.2 024	WP (C) - 4338/2 024	P.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
29 9	21917/ 2024	05.03.2 024	WP (C) - 13781/ 2018	DAITARI PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
30 0	21918/ 2024	05.03.2 024	WP (C) - 41830/ 2023	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)

								BENCH -1)	
30 1	21919/ 2024	05.03.2 024	ARBA- 46/201 4	BIJAY KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	M.J.C .	(Se at No- 1)
30 2	21920/ 2024	05.03.2 024	WP (C) - 41830/ 2023	N.ROUT	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
30 3	21921/ 2024	05.03.2 024	WP (C) - 28270/ 2023	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
30 4	21922/ 2024	05.03.2 024	ARBA- 47/201 4	BIJAY KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	M.J.C .	(Se at No- 1)
30 5	21923/ 2024	05.03.2 024	ARBA- 47/201 4	B. K. PADHI	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	M.J.C .	(Se at No- 1)
30 6	21924/ 2024	05.03.2 024	ARBA- 48/201 4	B. K. PADHI	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	M.J.C .	(Se at No- 1)
30 7	21925/ 2024	05.03.2 024	ARBA- 48/201 4	BIJAY KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024- 02-08	M.J.C .	(Se at No- 1)
30 8	21929/ 2024	05.03.2 024	WP (C) - 23356/ 2021	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024- 03-04	WRIT BRANC H-8	(Se at No- 40)
30 9	21930/ 2024	05.03.2 024	WP (C) - 42271/ 2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-04	WRIT BRANC H-2	(Se at No- 9)
31 0	21931/ 2024	05.03.2 024	WP (C) - 4317/2 024	R.K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
31 1	21932/ 2024	05.03.2 024	WP (C) - 4895/2 024	BISHNU CHARAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-3	(Se at No- 11)

31 2	21933/ 2024	05.03.2 024	WP (C) - 4829/2 024	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-3	(Se at No- 11)
31 3	21934/ 2024	05.03.2 024	CRLMC- 1883/2 022	J R NAYAK	C.O.	COURT NO. 2 OLD		CRIMI NAL MISC	(Se at No- 5)
31 4	21935/ 2024	05.03.2 024	WP (C) - 4476/2 024	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-6	(Se at No- 25)
31 5	21937/ 2024	05.03.2 024	CONTC- 9228/2 023	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-01	CONTE MPT	(Se at No- 7)
31 6	21938/ 2024	05.03.2 024	CONTC- 1174/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-01		(Se at No- 7)
31 7	21939/ 2024	05.03.2 024	WP (C) - 4887/2 024	B.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-3	(Se at No- 11)
31 8	21940/ 2024	05.03.2 024	CONTC- 1087/2 024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-01		(Se at No- 11)
31 9	21941/ 2024	05.03.2 024	WP (C) - 4542/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-7	(Se at No- 10)
32 0	21942/ 2024	05.03.2 024	WP (C) - 4492/2 024	A.K. JATI	C.O.	COURT NO. 2 OLD		WRIT BRANC H-6	(Se at No- 25)
32 1	21943/ 2024	05.03.2 024	WP (C) - 4359/2 024	UMESH CHANDRA DORA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
32 2	21944/ 2024	05.03.2 024	WP (C) - 25196/ 2022	B.P .PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	WRIT BRANC H-1	(Se at No- 3)
32 3	21945/ 2024	05.03.2 024	WP (C) - 24234/ 2023	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-01	WRIT BRANC H-4	(Se at No- 46)
32 4	21946/ 2024	05.03.2 024	CRLMC- 3102/2 023	A.R. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-22	CRIMI NAL MISC	(Se at No-

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32 5	21947/ 2024	05.03.2 024	WP (C) - 23531/ 2023	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
32 6	21948/ 2024	05.03.2 024	ABLAPL - 12367/ 2023	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 03-04	BAIL- 2	(Se at No- 11)
32 7	21949/ 2024	05.03.2 024	ABLAPL - 6894/2 023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023- 08-28	BAIL- 2	(Se at No- 12)
32 8	21950/ 2024	05.03.2 024	ABLAPL - 630/20 24	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024- 02-29		(Se at No- 12)
32 9	21951/ 2024	05.03.2 024	WP (C) - 4828/2 024	KAILASH CHANDRA SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024- 03-04	WRIT BRANC H-3	(Se at No- 11)
33 0	21956/ 2024	05.03.2 024	ABLAPL - 630/20 24	SUVENDU BARIK	C.O.	COURT NO. 2	Order Dtd. 2024- 02-29		(Se at No- 11)
33 1	21957/ 2024	05.03.2 024	CRLMC- 1605/2 023	BN MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024- 03-04	CRIMI NAL MISC	(Se at No- 4)
33 2	21958/ 2024	05.03.2 024	WP (C) - 22591/ 2022	HK MOHANTA	C.O.	COURT NO. 8	Order Dtd. 2024- 02-29	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
33 3	21960/ 2024	05.03.2 024	WP (C) - 4662/2 024	D SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024- 03-05	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
33 4	21961/ 2024	05.03.2 024	WP (C) - 4662/2 024	D SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024- 03-05	WRIT BRANC H (DIVI SION BENCH	(Se at No- 121)

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33	21962/2024	05.03.2024	ABLAPL - 674/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-03-01	BAIL-1	(Se at No-5)
33	21963/2024	05.03.2024	ABLAPL - 1746/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	BAIL-2	(Se at No-10)
33	21964/2024	05.03.2024	ABLAPL - 1751/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-01		(Se at No-10)
33	21965/2024	05.03.2024	BLAPL-1155/2024	B.K.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-04		(Se at No-10)
33	21966/2024	05.03.2024	WP (C) - 5191/2024	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-6	(Se at No-36)
34	21967/2024	05.03.2024	WP (C) - 38603/2023	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(Se at No-51)
34	21968/2024	05.03.2024	BLAPL-1422/2024	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-04		(Se at No-51)
34	21969/2024	05.03.2024	BLAPL-8567/2023	B.N.SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-05	BAIL-1	(Se at No-4)
34	21970/2024	05.03.2024	WP (C) - 5217/2024	P.K.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-7	(Se at No-44)
34	21971/2024	05.03.2024	WP (C) - 5094/2024	N.R.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-5	(Se at No-22)
34	21972/2024	05.03.2024	WP (C) - 4734/2024	A.K.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-1	(Se at No-1)
34	21531/2024	05.03.2024	ABLAPL - 1760/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-03-01		(Se at No-1)
34	21554/2024	05.03.2024	CRLREV -	BISWAJIT DAS	GENERAL		Entire Brief	CRIMINAL	(Se at

			336/2023					REVISION	No-1)
348	21566/2024	05.03.2024	WA-1741/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Se at No-7)
349	21567/2024	05.03.2024	WA-57/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT APPEAL	(Se at No-7)
350	21570/2024	05.03.2024	WP (C) - 4409/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH-6	(Se at No-25)
351	21572/2024	05.03.2024	WP (C) - 4414/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH-6	(Se at No-25)
352	21574/2024	05.03.2024	WP (C) - 11314/2020	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-6	(Se at No-26)
353	21578/2024	05.03.2024	WP (C) - 6208/2020	HIMANSHU BHUSHAN DASH	GENERAL		Judgement Dtd. 5000-01-01	WRIT BRANCH-5	(Se at No-20)
354	21579/2024	05.03.2024	BLAPL-4078/2021	SARBESWAR SAHOO	GENERAL		Entire Brief	BAIL-1	(Se at No-2)
355	21580/2024	05.03.2024	WP (C) - 32942/2020	HIMANSHU BHUSHAN DASH	GENERAL		Judgement Dtd. 5000-01-01	WRIT BRANCH-5	(Se at No-32)
356	21581/2024	05.03.2024	BLAPL-11565/2023	SARBESWAR SAHOO	GENERAL		Entire Brief	BAIL-2	(Se at No-10)
357	21582/2024	05.03.2024	WP (C) - 7580/2014	H B DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-1	(Se at No-1)
358	21583/2024	05.03.2024	WP (C) - 28391/2020	HIMANSHU BHUSHAN DASH	GENERAL		Judgement Dtd. 5000-01-01	WRIT BRANCH-2	(Se at No-45)
359	21586/2024	05.03.2024	WP (C) - 29013/2023	BARUN KUMAR MOHANTY	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION)	(Se at No-111)

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36 0	21587/ 2024	05.03.2 024	WP (C) - 2603/2 022	HIMANSHU BHUSHAN DASH	GENE RAL		Judgement Dtd. 5000-01-01	WRIT BRANC H-8	(Se at No- 43)
36 1	21588/ 2024	05.03.2 024	WP (C) - 29362/ 2023	BARUN KUMAR MOHANTY	GENE RAL		Order Dtd. 2024- 02-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
36 2	21590/ 2024	05.03.2 024	WP (C) - 23485/ 2019	H B DASH	GENE RAL		Order Dtd. 2024- 01-12	WRIT BRANC H-7	(Se at No- 48)
36 3	21591/ 2024	05.03.2 024	WP (C) - 29006/ 2023	BARUN KUMAR MOHANTY	GENE RAL		Order Dtd. 2024- 02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
36 4	21593/ 2024	05.03.2 024	WP (C) - 22635/ 2019	H B DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-4	(Se at No- 27)
36 5	21594/ 2024	05.03.2 024	WP (C) - 25933/ 2019	HIMANSHU BHUSAN DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-3	(Se at No- 13)
36 6	21595/ 2024	05.03.2 024	WP (C) - 26406/ 2019	H B DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-1	(Se at No- 2)
36 7	21596/ 2024	05.03.2 024	WP (C) - 2597/2 022	HIMANSHU BHUSHAN DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-6	(Se at No- 16)
36 8	21597/ 2024	05.03.2 024	WP (C) - 4329/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
36 9	21598/ 2024	05.03.2 024	WP (C) - 11314/ 2020	H K DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-6	(Se at No- 26)
37 0	21599/ 2024	05.03.2 024	WP (C) - 26410/ 2019	HB DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-1	(Se at No- 2)

37	21600/ 2024	05.03.2 024	WP (C) - 27229/ 2022	HIMANSHU BHUSHAN DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-6	(Se at No- 26)
37	21601/ 2024	05.03.2 024	WP (C) - 4331/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
37	21602/ 2024	05.03.2 024	WP (C) - 11965/ 2020	HB DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-4	(Se at No- 17)
37	21603/ 2024	05.03.2 024	WP (C) - 4332/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
37	21604/ 2024	05.03.2 024	WP (C) - 6211/2 020	H B DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-5	(Se at No- 20)
37	21605/ 2024	05.03.2 024	WP (C) - 4333/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
37	21606/ 2024	05.03.2 024	WP (C) - 2813/2 020	ADHIKARI CHITTARANJA N DAS	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-5	(Se at No- 20)
37	21607/ 2024	05.03.2 024	WP (C) - 4335/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
37	21608/ 2024	05.03.2 024	WP (C) - 4337/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
38	21609/ 2024	05.03.2 024	WP (C) - 6210/2 020	H B DASH	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-5	(Se at No- 20)
38	21611/ 2024	05.03.2 024	WP (C) - 4340/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 03-04	WRIT BRANC H-5	(Se at No- 47)
38	21614/ 2024	05.03.2 024	WP (C) - 4413/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 03-04	WRIT BRANC H-6	(Se at No- 25)
38	21736/ 2024	05.03.2 024	SA- 211/19 95	P K DASH	GENE RAL		Order Dtd. 2024- 02-21	SECON D APPEA	(Se at No-

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384	21764/2024	05.03.2024	BLAPL-12194/2023	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2024-02-29	BAIL-1	(Seat No-3)
385	21865/2024	05.03.2024	CMP-1568/2023	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-19)
386	21909/2024	05.03.2024	BLAPL-1112/2024	PRAVAT KUMAR TADA	GENERAL		Order Dtd. 2024-03-01		(Seat No-19)
387	21915/2024	05.03.2024	BLAPL-684/2024	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-02-29		(Seat No-19)
388	21926/2024	05.03.2024	ABLAPL-1798/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-03-04		(Seat No-19)
389	21530/2024	05.03.2024	ABLAPL-1728/2024	PK DASH	GENERAL		Order Dtd. 2024-03-01	BAIL-1	(Seat No-1)
390	21550/2024	05.03.2024	ABLAPL-14115/2023	S. PATTANAYAK	GENERAL		Order Dtd. 2024-02-23	BAIL-1	(Seat No-2)
391	21559/2024	05.03.2024	ABLAPL-1734/2024	AK SAHOO	GENERAL		Order Dtd. 2024-03-01	BAIL-1	(Seat No-2)
392	21564/2024	05.03.2024	WP (C) - 7301/2020	P.K. MOHANTY	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-8)
393	21565/2024	05.03.2024	WA-1264/2023	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No-5)
394	21617/2024	05.03.2024	WP (C) - 10563/2021	N ROUT	GENERAL		Order Dtd. 2022-09-14	WRIT BRANCH-6	(Seat No-35)
395	21623/2024	05.03.2024	TRP (C) - 30/2019	SANTOS DEY	GENERAL		PetitionLast Order,	M.J.C .	(Seat No-17)
396	21634/2024	05.03.2024	WP (C) - 275/20	P K ROUT@ PRAVAT	GENERAL		Order Dtd. 2009-01-27		(Seat)

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397	21737/2024	05.03.2024	WP (C) - 17366/2023	C R NAYAK	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH-5	(Seat No-47)
398	21738/2024	05.03.2024	WP (C) - 19249/2018	L SAHOO	GENERAL		Order Dtd. 2022-09-26	WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
399	21739/2024	05.03.2024	WP (C) - 36508/2022	P K DASH	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
400	21740/2024	05.03.2024	WP (C) - 2741/2024	A PRUSTY	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH-3	(Seat No-33)
401	21742/2024	05.03.2024	WP (C) - 1948/2024	PRATIK DEHURY	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH-2	(Seat No-6)
402	21744/2024	05.03.2024	WP (C) - 1040/2024	A K BAL	GENERAL		Order Dtd. 2024-02-23	WRIT BRANCH-1	(Seat No-1)
403	21747/2024	05.03.2024	WPC (OA C) - 385/2016	S K MOHANTY	GENERAL		Order Dtd. 2022-07-21	OA Branch	(Seat No-1)
404	21750/2024	05.03.2024	WA-889/2022	P K ROUSTRAY	GENERAL		Order Dtd. 2023-11-14	WRIT APPEAL	(Seat No-3)
405	21751/2024	05.03.2024	BLAPL-42/2024	S K BISWAL	GENERAL		Order Dtd. 2024-01-29	BAIL-1	(Seat No-3)
406	21754/2024	05.03.2024	SA-200/1985	D J NAYAK	GENERAL		Order Dtd. 2018-06-22		(Seat No-3)
407	21756/2024	05.03.2024	RSA-108/2021	P R PARIDA	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No-6)

40	21758/2024	05.03.2024	RSA-170/2016	A SUNDARAY	GENERAL		Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No-5)
40	21760/2024	05.03.2024	CMP-1568/2023	M NAYAK	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-19)
41	21763/2024	05.03.2024	CMP-46/2020	R K BISOI	GENERAL		Order Dtd. 2020-03-03 Petition, Annexure,	WRIT BRANCH-8	(Seat No-40)
41	21765/2024	05.03.2024	CMP-57/2017	K SAHOO	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH-4	(Seat No-37)
41	21766/2024	05.03.2024	WP (C) - 20021/2018	R K MAHABHOI	GENERAL		Order Dtd. 2023-08-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
41	21768/2024	05.03.2024	WP (C) - 29572/2023	Y DAS	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
41	21769/2024	05.03.2024	WP (C) - 1181/2010	T MOHAPATRA	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-43)
41	21770/2024	05.03.2024	CRLMC-5184/2023	P N NAYAK	GENERAL		Order Dtd. 2024-02-01 Petition, Annexure,	CRIMINAL MISC	(Seat No-4)
41	21772/2024	05.03.2024	WP (C) - 32033/2023	P R SWAIN	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH-2	(Seat No-9)
41	21774/2024	05.03.2024	ABLAPL - 921/2024	T K BARIK	GENERAL		Order Dtd. 2024-02-15		(Seat No-9)
41	21776/2024	05.03.2024	ABLAPL - 6894/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-08-28	BAIL-2	(Seat No-12)
41	21777/2024	05.03.2024	WA-1093/2	R K MAHABHOI	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat)

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420	21778/2024	05.03.2024	WA-1985/2023	R K MAHABHOI	GENERAL		Order Dtd. 2023-10-30	WRIT APPEAL	(Se at No-2)
421	21780/2024	05.03.2024	WA-157/2023	R K MAHABHOI	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Se at No-3)
422	21782/2024	05.03.2024	WA-1089/2023	R K MAHABHOI	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Se at No-7)
423	21784/2024	05.03.2024	SA-112/2001	A K PANDA	GENERAL		Order Dtd. 2023-12-11	SECOND APPEAL	(Se at No-4)
424	21785/2024	05.03.2024	RSA-585/2014	J PRADHAN	GENERAL		Order Dtd. 2022-06-20Petition,Annexure,Entire Order,	SECOND APPEAL	(Se at No-7)
425	21786/2024	05.03.2024	RSA-114/2004	P NAYAK	GENERAL		Order Dtd. 2023-07-24Petition,Misc. case,	SECOND APPEAL	(Se at No-3)
426	21796/2024	05.03.2024	RSA-48/2022	SUKANTA KUMAR NAYAK	GENERAL		PetitionAppeal memo,	SECOND APPEAL	(Se at No-5)
427	21799/2024	05.03.2024	ABLAPL - 1164/2024	J P KAR	GENERAL		Order Dtd. 2024-02-29		(Se at No-5)
428	21813/2024	05.03.2024	MATA-153/2018	S SAHU	GENERAL		Order Dtd. 2020-10-27Appeal memo,Entire Order,	FIRST APPEAL	(Se at No-3)
429	21822/2024	05.03.2024	WA-317/2018	P K JENA	GENERAL		Order Dtd. 2023-09-25	WRIT APPEAL	(Se at No-6)
430	21830/2024	05.03.2024	CRLREV - 336/2023	B DAS	GENERAL		Order Dtd. 2023-08-08Entire Order,Entire Brief,	CRIMINAL REVISION	(Se at No-1)
431	21836/2024	05.03.2024	CRLMC-1193/2017	S R KAR	GENERAL		Order Dtd. 2022-11-25Petition,Annexure,	CRIMINAL MISC	(Se at No-5)

43	21842/2024	05.03.2024	CRLMC-3444/2023	S K SWAIN	GENERAL		Order Dtd. 2023-08-11	CRIMINAL MISC	(Seat No-1)
43	21846/2024	05.03.2024	WP (C) - 3908/2024	P K ROUT	GENERAL		Order Dtd. 2024-02-26 Petition, Annexure,	WRIT BRANCH-1	(Seat No-30)
43	21873/2024	05.03.2024	WP (C) - 3674/2005	B K DAS 1	GENERAL		Order Dtd. 2005-04-18		(Seat No-30)
43	21878/2024	05.03.2024	WP (C) - 23557/2022	P K ROURAY	GENERAL		Order Dtd. 2022-09-22	WRIT BRANCH-7	(Seat No-44)
43	21882/2024	05.03.2024	MSA-21/2003	K P MOHANTY	GENERAL		Order Dtd. 2003-12-17	MISC. APPEAL SEC.	(Seat No-5)
43	21892/2024	05.03.2024	MACA-238/2014	P BEHERA	GENERAL		Order Dtd. 2020-09-23	MISC. APPEAL SEC.	(Seat No-4)
43	21927/2024	05.03.2024	ARBP-90/2023	P NAYAK	GENERAL		Order Dtd. 2024-02-16		(Seat No-4)
43	21928/2024	05.03.2024	ABLAPL - 293/2024	S MOHARANA	GENERAL		Order Dtd. 2024-02-28		(Seat No-4)
44	21936/2024	05.03.2024	WP (C) - 8928/2010	P K BHUIAN	GENERAL				(Seat No-4)
44	21952/2024	05.03.2024	WP (C) - 38478/2023	N. ROUT	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-42)
44	21953/2024	05.03.2024	WP (C) - 38478/2023	N. ROUT	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-42)
44	21954/2024	05.03.2024	WP (C) - 38478/2023	N. ROUT	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-42)
44	21955/2024	05.03.2024	WP (C) - 38478/2023	N. ROUT	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-8	(Seat No-42)

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44 5	21959/ 2024	05.03.2 024	ABLAPL - 2812/2 020	K DAS	GENE RAL		Order Dtd. 2020- 03- 18Petition, Annex ure,	BAIL- 2	(Se at No- 9)

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